

Irrigation Projects

2476. DR. ASIM BALA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects under operation in Andaman and Nicobar Islands; and

(b) the funds allocated by the Union Government for these projects during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) There are no major and medium irrigation projects in Andaman & Nicobar Islands. Details of minor irrigation projects are not kept at the Centre.

(b) The Planning Commission has approved outlays of Rs. 1.22 crores, Rs. 1.99 crore and Rs. 1.99 crore for the minor irrigation in Andaman & Nicobar Islands during the years 1991-92, 1992-93 and 1993-94 respectively. The approved outlay for minor irrigation in Andaman & Nicobar Islands for the year 1994-95 is Rs. 1.99 crore.

Bill from Kerala

2477. SHRI P.C. CHACKO:
SHRIMATI SUSEELA GOPALAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Kerala has submitted a Bill entitled "The Kerala Industrial Infrastructure Development (Amendment) Bill, 1994" for concurrence of the Union Government;

(b) if so, the details thereof; and

(c) the time by which the concurrence is likely to be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c). The Kerala Industrial Infrastructure Development (Amendment) Bill, 1994 was received on 19.4.1994 for prior approval of Government of India before its introduction in the State Legislature. The State Government has been requested on 14.7.1994 to clarify certain provisions of the Bill. The Bill can be processed further only after the clarifications are received from the State Government.

[Translation]

Irrigation Projects

2478. DR. SAKSHIJI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount allocated by the Union Government to Himachal Pradesh for the ongoing irrigation projects during 1994-95;

(b) the amount out of that released so far;

(c) whether the Government of Himachal Pradesh has requested the Union Government for additional funds for the timely completion of these projects; and

(d) if so, the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The Central Assistance is in the form of block loans and grants not tied to any sector of development/project. However, the Planning Commission has approved an outlay of Rs. 28.15 crores for irrigation sector of Himachal Pradesh for Annual Plan 1994-95.

(b) No, Sir.

(c) Does not arise.

[English]

Coal Projects

2479. SHRI D. VENKATESWARA RAO: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited is utilising the Canadian, Australian and French technology in some of the projects to make the mines economically viable and produce better quality of coal;

(b) if so, the details thereof;

(c) whether the Government of West Bengal has also contributed in these projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) Yes Sir.

(b) The details of CIL Projects being implemented with Canadian, Australian and French technologies are as under:

Country	CIL Project	Technology Sought
Canada	Rajmahal OCP	Introduction of high capacity HEMM and Total Mine Management System
Australia	Piparwar OCP	Inpit Crusher and conveyor system